

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.24/2018
IN
CP No.16/254/2014
RT CP No.166/Chd/Hry/2017
(Decided matter)**

In the matter of:

Mercurio Pallia Autoworks Pvt.Ltd.

...Petitioner

Present: Mr.Rohit Singh, Advocate for applicant.

On request, adjourned to 08.03.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 07, 2018
Subbu